

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/14/9/AMR/2024		9 of IBC	M/s Larsen & Toubro Limited Vs M/s BGR Energy Systems Limited

ORDER

Present: Mr.Hirendernath, Ld. Counsel for the OC.

Proof of service filed. Mr. S.V.S.Chowdary, Ld. Counsel takes notice on behalf of the CD and seeks time to file vakalat and counter. Hence, for filing vakalat and counter, list the matter on 25.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**